The State Government had sought Rs. 1600 lakhs as Central assistance for relief measures and for repair and restorations of public properties damaged by floods as under:

Item (R			s, in lakhs)	
1. Payment of cash re	lief		150.00	
2. Loss of revenue on a Remission of Land			50.00	
3. Repairs to Minor tanks	Irrig:	ation •	125.00	
4. Sea Erosion .	•.	•	50,00	
5. Repairs to roads.		•	440 00	
<ol> <li>Setting up of mode communications</li> </ol>	enn		150.00	

7. Health measures	2,00
8. Subsidy to houses damaged .	130,00
<ol> <li>For distribution to fishermen for purchase of fishing nets.</li> </ol>	3.00
10. Agriculture programme	00,001
11. Rural Development (shif- ting of villages) including provision for drinking water wells, roads and other ame-	
nities	400.00
Total	1600,00

The State Government is in the process of revising their requirements of Central assistance on floods.

The State Government have sought Rs. 2800 lakhs for meeting scarcity situations as under:----

Item	(Rs. in	lakhs)
1. Minor Irrigation Works		600,C0
2. Rural Communication Works i.e. laying interio roads		200,00
3. Soil Conservation Works	i .	500.00
4. Afforestation .		100,00
5. Lift Irrigation (revival maintenance)	and	150.00

Item	(Rs.	1. Lakosj
6. Deployment of rigs for drinking water .		100,00
7. Subsidy and assistance transfer of fodder .	for	.,0.00
8. Scarcity Relief work .	$\mathbf{x}$	1100,00
TOTAL		2800,00

to Questions

At the request of the State Government, a Central team on floods visited the flood affected areas between the 12th and the 14th November, 1980. The report of the Central Team v/ill be finalised as soon as a revised memorandum as promised by the State Government is received.

A separte Central Team on drought will shortly visit the drought affected areas in Karnataka to make an on-the-spot assessment of the drought situation.

On receipt of the reports of the Central Teams on floods and the-drought, the same will be considered by the High Level Committee cm relief and further action will be taken to sanction Central assistance to the Government of Karnataka.

## **Export of Khadi**

f2545-C. SHRI SHIVA CHANDRA JHA: the Minister of RURAL Will **RECONSTRUCTION** be pleased to-state:

(a) the total amount of khadi exported to foreign countries and foreign exchange earned therefrom within the last three years, year-wise and country-wise; and

(b) whether there is any specific programme for boosting up the export of khadi goods during the Sixth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The

fPreviously Unstarred Question 237C transferred from the 16th December, 1980...

## 237 Written Ansmers to Questions

value of the Khadi exported to foreign countries during the last three years is furnished below:—

Year	Amount (in lakhs of rupees)				
1977-78.	÷			۰	0.52
1978-79.				SU.	0.70
1979-80.	58			(A) (	0.30

The above mentioned exports were made to United Kingdom, U. S. A., Switzerland^ Spain, Netherland, West Germany, Canada, Japan, France, Belgium, Italy, Nepal and Iran.

(b) The following steps are being taken with a view to step up export of Khadi:—

(i) The Khadi and Village Industries Commission has been included in the Import Trade Control Policy Book as the registering authority for export of Khadi products and arrange for exports with active collaboration of Export Promotion Council for Handlooms;

(ii) More registered institutions will be encouraged to export khadi;

(iii) Export windows are proposed to be opened in various Embassies;

(iv) Facilities in export market ing techniques available at Indian Institute of Foreign Trade and elsewhere will be availed of;

(v) Efforts will be made to ensure that khadi exporters stick to quality prescribed by the foreign buyers; and

(vi) The Khadi and Village Industries Commission will continue to participate in Trade Fairs held in India with a view to creating market for export by interested parties.

## I.A.S. Officers Working in DDA

Hour

t2545-D. SHRI SURENDRA MOHANTY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of I. A. S. officers working in DDA and since when;

(b) the number of these officers who were nominated and promoted to IAS cadre and the name of the from which they came to join DDA;

(c) the period of their work after nomination together with total length of service in Delhi and out-side Delhi; and

(d) whether any C.B.I, enquiry was held against any of these officers; if so, with what result?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

12 noon

## **RE.** Question Hour

SHRI DINESH GOSWAMI (Assam): On a point of order. Have you finished the Question Hour?

MR. CHAIRMAN; Yes. But let the Minister be relieved and then you can raise it.

SHRI DINESH GOSWAMI. No, Sir. I am on a point of order. I want you to listen to me. You are always giving sermons to the House which we have to listen. Sir, you tell us that you will apply the 8-minute rule. You even brought a stop watch. But today and yesterday, in spite of our repeated complaints, you<sup>1</sup> have not been able to complete more than 3 questions. And you tell  $u_s$  that you will not give a chance to one Member

tPreviously Unstarred Question 2575 transferred from the 18th December, 1980.